Indian Oil Corporation Ltd. (IOCL) has a policy that charges towards stamping of dispensing units is to be borne by the petrol dealers. This policy continues to be in force.

Petrol pumps sanctioned under scheme of Jubilee/COCO/MAFA and Kargil Plan

3020. SHRI ABANI ROY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of petrol pumps sanctioned to the Oil Corporations under the scheme of Jubilee/ COCO/MAFA and Kargil Plan, item-wise and Statewise;

(b) whether the number of petrol pumps sanctioned under the above schemes and marketing plans from 1995-96 onwards have been incorporated and verified while preparing present marketing plans and the name of authority and mode of verifying the same; and

(c) what minimum volume has been fixed for the development of multiple allied facilities alongwith Highway, Petrol Pump/Jubilee Petrol Pump?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (c) 510 COCO retail outlets and 163 Jubilee retail outlets with multiple allied facilities along Highways have been commissioned all over the country. The Government have approved the allotment of 155 retail outlet dealerships in various States under the Special Scheme to widows/next of kin of Defence personnel killed in action in ""Operation Vijay" in Kargil.

The allotments of retail outlets under the Special Scheme to the widows/ next of kin of Defence personnel killed in action in ""Operation Vijay" in Kargil and under the Jubilee Scheme are outside the Marketing Plan. While carrying out economic feasibility surveys for inclusion of locations in the Marketing Plan the allotments made under the aforesaid Schemes are kept in view by the Oil Industry.

SC/ST Officers on assignments in foreign countries

3021. SHRI R.N. ARYA: MISS FRIDA TOPNO:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

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RAJYA SABHA

(a) whether it is a fact that Government have sent large number of officers from his Ministry on deputation to assignments in foreign countries;

(b) if so, the total staff sent on deputation to man various posts/assignments belonging to class I, II, III and IV categories in various foreign assignments; and

(c) the total number of persons belonging to SC/ST among them and their percentage as compared to total posts?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) No, Sir. This Ministry has not sent any officer on deputation to foreign countries by itself. However, nominations are sent to the Department of Personnel & Training against their circulars, as and when received, inviting nominations for deputation in foreign countries.

(b) During the last 10 years, only two officers belonging to class-I were sent on foreign assingnments on deputation.

(c) Nil.

Inadequate supply of Industrial gas to Gujarat

† 3022. DR. A.K. PATEL: WiD the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that due to inadequate supply of industrial gas, several ceramic industries of Gujarat are in crisis;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken by Government to meet this scarcity?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (c) Currently, the total allocation of on-shore natural gas to various consumers in Gujarat including ceramic industries is to the extent of 11.12 Million Standard Cubic Metre Per Day (MMSCMD). As against this, the availability of on-shore natural gas in Gujarat is to the extent of 5.89 MMSCMD. Petronet LNG Limited, a Joint Venture Company promoted by the Oil Public Sector Undertakings, is establishing an Liquified Natural Gas (LNG) terminal

[†]Original notice of the Question was received in Hindi.

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